

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 52 of 2019 &
IANO.1856of 2018**

Dated : 9th September, 2019

In the matter of:

BannuraSolar Power ProjectLL.P&Anr.

.... Appellant(s)

Vs.

Mangalore Electricity Supply Company Limited &Anr.

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter
on **18.09.2019.**

Pr/js

Court Master